

ITEM NO.36+37+42+43

COURT NO.3

SECTION X

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

WRIT PETITION(S)(CIVIL) NO.435/2023

L GHULAM RASOOL

PETITIONER(S)

VERSUS

THE STATE OF KARNATAKA &amp; ORS.

RESPONDENT(S)

([TO BE TAKEN UP AS FIRST CASE IMMEDIATELY AFTER FRESH CASES]FOR  
 ADMISSION and IA No.69716/2023-EXEMPTION FROM FILING O.T. and IA  
 No.69713/2023-EXTENSION OF EX-PARTY STAY  
 IA No. 69716/2023 - EXEMPTION FROM FILING O.T.  
 IA No. 69713/2023 - EXTENSION OF EX-PARTY STAY)

WITH

W.P.(C) No. 462/2023 (X)  
 (FOR ADMISSION and IA No.76072/2023-STAY APPLICATION and IA  
 No.76073/2023-EXEMPTION FROM FILING O.T. and IA No.77328/2023-  
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

ITEM NO.37  
 SECTION PIL-W

WRIT PETITION(S)(CIVIL) NO(S). 461/2023

([TO BE TAKEN UP ALONG WITH W.P.(C) No. 435/2023]FOR ADMISSION and  
 IA No.76026/2023-STAY APPLICATION and IA No.76027/2023-EXEMPTION  
 FROM FILING O.T.)

ITEM NO.42  
 SECTION PIL-W

WRIT PETITION(S)(CIVIL) NO(S). 468/2023

([TO BE TAKEN UP ALONG WITH ITEM NO. 36 I.E. W.P.(C) No.  
 435/2023].....FOR ADMISSION and IA No.78899/2023-PERMISSION TO  
 APPEAR AND ARGUE IN PERSON  
 IA No. 78899/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

ITEM NO.43  
 SECTION PIL-W

WRIT PETITION(S)(CIVIL) NO(S). 469/2023

([ TO BE TAKEN UP ALONG WITH ITEM NO. 36 I.E. W.P.(C) NO. 435/2023.  
 FOR ADMISSION and IA No.79082/2023-STAY APPLICATION and IA  
 No.79084/2023-EXEMPTION FROM FILING O.T.  
 IA No. 79084/2023 - EXEMPTION FROM FILING O.T.  
 IA No. 79082/2023 - STAY APPLICATION)

Date : 18-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

**Petitioner-in-person**

For Petitioner(s) Mr. Ravivarma Kumar, Sr. Adv.  
Mr. Hemanth Kumar Sagar, Adv.  
Mr. E. C. Vidya Sagar, AOR  
Mrs. Belle Ravivarma, Adv.

Mr. Kumar Dushyant Singh, AOR

Mr. Kapi Sibal, Sr. Adv.  
Mr. Huzefa Ahmadi, Sr. Adv.  
Mr. Nizam Pasha, Adv.  
Mr. Lzafeer Ahmad B. F., AOR  
Mr. Ismail Zabiulla, Adv.  
Mr. Shivendra Pandey, Adv.  
Mr. Sidharth Kaushik, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Abishek Jebaraj, AOR  
Ms. Eesha Bakshi, Adv.  
Mr. Uday Bhatia, Adv.  
Mr. Kamran Khan, Adv.  
Ms. Reyna Shruti, Adv.  
Ms. Shivani Vij, Adv.

For Respondent(s) Mr. V. N. Raghupathy, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Prabhuling Navadgi, Sr. Adv.  
Mr. Nikhil Goel, A.A.G.  
Mr. Shubhranshu Padhi, AOR  
Mr. Vishal Banshal, Adv.  
Ms. Rajeshawari Shankar, Adv.  
Mr. Niroop Sukrithy, Adv.  
Mr. Jai Nirupam, Adv.

Mr. Mukul Rohtagi, Sr. Adv.  
Ms. Ranjeeta Rohtagi, Adv.  
Mr. Prajwal Hallur, Adv.  
Mr. Aman Varma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Tushar Mehta, learned Solicitor General of India gives assurance that the statement made on the occasion of the previous hearing will continue till the next date of hearing.

List the matters on 25.04.2023 immediately after the fresh matters.

(JAGDISH KUMAR)  
COURT MASTER (SH)

(RENU KAPOOR)  
ASSISTANT REGISTRAR